

NATIONAL COMPANY LAW APPELLATE TRIBUNAL

PRINCIPAL BENCH

2nd FLOOR, M.T.N.L BUILDING, NEAR SCOPE COMPLEX, CGO COMPLEX, NEW DELHI

DAILY CAUSE LIST DATED 11.02.2022 (FRIDAY)

COURT OF CHAIRPERSON (VIRTUAL MODE)

10:30 AM

In the Court of Hon'ble Mr. Justice Ashok Bhushan, the Chairperson and Hon'ble Dr. Alok Srivastava, Member (Technical)

For Admission (Fresh Cases)

S. No.	Case No.	Name of the parties	Counsel for Appellants	Counsel for Respondents
1.	Comp. App. (AT) (Ins) No. 59 of 2022	BNK Power Solution Pvt. Ltd. Vs. Rajkumar Poddar RP of Vadraj Energy (GUJ) Ltd. & Ors.	Swaroop George	
2.	Comp. App. (AT) (Ins) No. 135 of 2022	Manharlal Shantilal Mehta (Personal Guarantor of K. K. Welding Ltd.) Vs. Asset Reconstruction Company (India) Ltd. Through the Resolution Professional – Vinod Kumar Bukalsaria	Nihaar Reddy	
3.	Comp. App. (AT) (Ins) No. 136 of 2022	Rakhi Parag Mehta (Personal Guarantor of K. K. Welding Ltd.) Vs. Asset Reconstruction Company (India) Ltd. Through the Resolution Professional – Vinod Kumar Bukalsaria	Nihaar Reddy	
4.	Comp. App. (AT) (Ins) No. 137 of 2022	Manish Manharlal Mehta (Personal Guarantor of K. K. Welding Ltd.) Vs. Asset Reconstruction Company (India) Ltd. Through the Resolution Professional – Vinod Kumar Bukalsaria	Nihaar Reddy	
5.	Comp. App. (AT) (Ins) No. 138 of 2022	Kirit Kumar Shantilal Mehta (Personal Guarantor of K. K. Welding Ltd.) Vs. Asset Reconstruction Company (India) Ltd. Through the Resolution Professional – Vinod Kumar Bukalsaria	Nihaar Reddy	

6.	Comp. App. (AT) (Ins) No. 141 of 2022	Kamal Narendra Ganatra & Ors. Vs. Resolution Professional of SRK Chemicals Ltd. & Ors.	Monaal Davawala	
7.	Comp. App. (AT) (Ins) No. 132 of 2022	Chandgi Ram Real Estate Consultants Pvt. Ltd. Vs. Parveen Bansal	Dr. Farrukh Khan	

For Admission (After Notice)

8.	Comp. App. (AT) (Ins) No. 73 of 2022	Chandgi Ram Real Estate Consultants Pvt. Ltd. Vs. Parveen Bansal Resolution Professional of M/S Abloom Infotech Pvt. Ltd.	Ateendra Saumya Singh	Mohit Jolly Veenu Drall
9.	Comp. App. (AT) (Ins) No. 1112 of 2020	Bipin Sharma Vs. Earth Infrastructure Ltd. & Anr. With	Kumar Mihir	Ashish Makhija-R1 Pathik Choudhury-R2 Manish Surendran
10.	Comp. App. (AT) (Ins) No. 916 of 2021	Bipin Sharma & Ors. Vs. Earth Infrastructures Ltd. & Ors. With	Ashok Manchanda	Akanksha Vasudeva Ashish Makhija-R1 Sandeep Bhuraria-R2 Gulshan Guba-R3
11.	Comp. App. (AT) (Ins) No. 824 of 2021	Anjali Rawat & Ors. Vs. Akash Singhal Resolution Professional of the Earth Infrastructure Ltd.	Eshna Kumar	Akanksha Vasudeva- R1 Aakash Singhal-RP
12.	Comp. App. (AT) (Ins) No. 622 of 2021	Hemant Agarwal Vs. Santosh Associates & Anr.	Manish Raghav	Divya Jagga Sumit Shukla
13.	Comp. App. (AT) (Ins) No. 657 of 2021	Sun Pharmaceuticals Industries Ltd. Vs. Allychem Laboratories Pvt. Ltd.	Ashish Verma	Keshav Gupta Vishal Mahajan Vidit Anand
14.	Comp. App. (AT) (Ins) No. 951 of 2021	Santanu T. Ray, resolution Professional of Zicom SAAS Pvt. Ltd. Vs. Tata Capital Financial Services Ltd. & Ors.	Udit Kishah	R. Sudhinder Ekta Bhasin Nikhil Kr. Singh-R1 Nishit Dhruva Prakash Shinde-R2-4

15.	Comp. App. (AT) (Ins) No. 1054 of 2021	Wadhawan Global Capital Ltd. Vs. R. Subramania Kumar Administrator of Dewan Housing Finance Corporation Ltd. & Ors.	Shivam	Liz Mathew-R1 Raunak Dhillon Subhankar Jain-R2 Aayush Mitruka Ketan Gaur-R3
16.	Comp. App. (AT) (Ins) No. 1079 of 2021	DMI Finance Pvt. Ltd. Vs. Chandgi Ram Real Estate Consultants Pvt. Ltd. & Anr.	Vipul Ganda	Ateendra S. Singh Farrukh Khan-R1 Shashwat Anand Shashwat Parihar-R2
17.	Comp. App. (AT) (Ins) No. 1094 of 2021	Abhishek Gupta Vs. Asset Reconstruction Company (India) Pvt. Ltd. & Anr.	Paras Mithal	Dinkar Singh-R1
18.	Comp. App. (AT) (Ins) No. 26 of 2022	Bela Gujarati Vs. Gajesh Labhchand Jain,RP & Anr. With	Sumesh Dhawan	PCA Ayush J Rajaini Khushboo Shah
19.	Comp. App. (AT) (Ins) No. 67 of 2022	Dnyaneshwar Chaudhari & Anr. Vs. Gajesh Labhchand Jain & Ors.	Aman Varma	Ayush J Rajani Khushboo S. Rajan-R1 Sumesh Dhawan-R2 to R5

For Hearing

20.	Comp. App. (AT) (Ins) No. 992 of 2020 (PH)	JSW Steel Coated Products Ltd. Vs. Kuldeep Kumar Bassi RP of Asian Colour Coated Ispat Ltd. and Ors.	Bishwajit Dubey	Pooja Mahajan Vibhooti Malhotra
21.	Comp. App (AT) (Ins) No. 1286 of 2019	Shiv Kumar Malani Vs. JM Financial Asset Reconstruction Ltd. & Ors.	Kunal Chatterji	Abhishek Anand-R1 S.K Singh-R2
22.	Comp. App (AT) (Ins) No. 908 of 2020	Hero Fincorp Ltd. Vs. Liquidator of TAG Offshore Ltd.	Aditya Prasad	Ashish Prasad
23.	Comp. App. (AT) (Ins) No. 301 of 2021	Gurudeo Exports Corporation Pvt. Ltd. & 3 Ors. Vs. Akash Singhal Liquidator of Amira Pure Foods Pvt. Ltd. & Anr.	Rahul Gupta	RK Gupta-R1 & R2 Swaralipi Deb Roy

24.	Comp. App. (AT) (Ins) No. 1000 of 2021	Kotak Mahindra Bank Ltd. Vs. Resolution Professional of Universal Buildwell Pvt. Ltd. With	Vikrant Kumar	Swapnil Gupta
25.	Comp. App. (AT) (Ins) No. 661 of 2021	Kotak Mahindra Bank & Anr. Vs. Resolution Professional of Universal Buildwell Pvt. Ltd. & Anr.	Niharika Sharma	Swapnil Gupta Atul Kr. Kansal-R1 Harshal Kumar-R2
26.	Contempt Case (AT) No. 30 of 2020 in Comp. App. (AT) (Ins) No. 1259 of 2019	Loyal Scaffolding Pvt. Ltd. Vs. Goyala Infra Projects Pvt. Ltd. & Ors.	Sushil Kumar Kabra	Kushagra Bansal-R2 Kushagra Bansal

Copy to: -

1. Notice Board
2. Website: www.nclat.nic.in

By order of Hon'ble Chairperson
-sd/-
Registrar